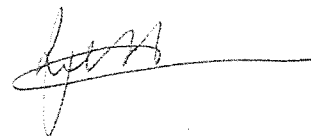



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.9.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/229/IB/2018  
PETITION NUMBER : CP/507/ (IB)/2017  
NAME OF THE PETITIONER(S) : FELGUERACHIAL INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD  
UNDER SECTION : 7 & 12

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	DATTA LEGAL CHENNAI R. VEMBAT RAMAN RAM KUMAR	Counsel for Applicant	
2	V MAHESH RP	RP for DBCIL	

ORDER

Counsel for Applicant present. Resolution Professional present and prayed for time to file reply. At request, time is enlarged. Put up on 18.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)